## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

### $\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

## DAILY CAUSE LIST DATED 04.07.2025

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3674 of 2025 in Comp. App. (AT) No of 2025	Suresh Singh Vs. Rajputana Cables and Conductros Pvt. Ltd. & Ors.	Amol Vyas

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